

Minerals & Metals Limited (KMML), a public sector enterprise of the Government of Kerala, for setting up a mineral separation plant, a captive power generation plant and enhancing the capacity of the existing titanium dioxide plant of KMML at an estimated total cost of Rs. 425 crore and requesting the Central Government for participation in the investment for this purpose, through Indian Rare Earths Limited (IREL), a public sector undertaking of the Government of India, Department of Atomic Energy (DAE). The proposal thus involve a large investment. The resources available with IREL as well as the IX Plan outlay indicated to the DAE are limited. Hence, it has not been possible to consider provision of Central financial assistance for the said project of KMML.

[*Translation*]

Construction of Dam

3064. SHRI KANTILAL BHURIA : Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have received any proposal from the Government of Madhya Pradesh to construct a dam over Anas river for water supply scheme for Meghnagar industrial area in Jhabua Distt.;

(b) if so, the details thereof;

(c) the details of the contribution of Union Government and the Government of Madhya Pradesh thereto; and

(d) the time by which the dam is likely to be constructed?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) No such proposal is received in the Ministry of Water Resources.

(b) to (d) Do not arise.

[*English*]

Southern Water Grid

3065. SHRI FRANCISCO SARDINHA : Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to establish southern water grid in Goa;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) to (c) There is no proposal to establish southern water grid in Goa.

However, the Government have formulated a National Perspective Plan for Water Resources Development which envisages inter-linkages between various Peninsular rivers and Himalayan rivers for transfer of water from water surplus basins to water deficit basins for optimum utilisation of Water Resources in the country.

Upper Krishna Project

3066. SHRI H.G. RAMULU : Will the PRIME MINISTER be pleased to state:

(a) the total funds earmarked for Upper Krishna Project in Karnataka under the Accelerated Irrigation Benefit Programme, during 1997-98; and

(b) the actual funds spent thereon by the Government of Karnataka during 1997-98?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) and (b) An amount of Rs. 100 crores was sanctioned for Upper Krishna project Stage-I as Central Loan Assistance under Accelerated Irrigation Benefits Programme during 1997-98 against which Rs. 50 crores (50%) was released as 1st instalment in advance which has been fully utilised by the State Government.

Kaiga Power Plant

3067. SHRI K.H. MUNIYAPPA : Will the PRIME MINISTER be pleased to state:

(a) whether the work on Kaiga Atomic Power Plant in Karnataka is in progress;

(b) if so, the details thereof; and

(c) the time by which the KAPP is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE) :

(a) Yes, Sir.

(b) The overall progress of the construction activities of the Kaiga Project so far is about 88%. Prestressing work is in progress for the dome of reactor building-2, the casting of which was completed in March 1998. Other works including piping and reinforcement are in progress.

(c) While Kaiga-2 is planned to go critical during April 1999, Kaiga-1 is likely to go critical sometime later.

Production of Kinnu

3068. ER. SHANKAR PANNU : Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to increase the production of Kinnu; and

(b) if so, the steps being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) and (b) Yes, Sir. Under the Central Sector Scheme of Development of Tropical, Temperate and Arid Zone Fruits, being implemented by the Government, assistance is being provided for increasing the productivity and production of fruit including kinnu through various measures such as supply of quality planting material, rejuvenation of senile orchards, training of farmers besides area expansion.

Projects Under MPLAD Scheme

3069. SHRI SATYA PAL JAIN : Will the PRIME MINISTER be pleased to state:

(a) the number of projects recommended out of the MPLADS Fund in the Union Territory of Chandigarh during 1996-97, 1997-98 and 1998-99;

(b) the number of approved, ongoing and completed projects and the amount spent on each project separately;

(c) whether Government have received any complaints regarding delay in implementation of these projects; and

(d) if so, the action being taken/proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) and (b) As per information received from the District Administration, 118 projects have been recommended out of MPLADS funds in the Union Territory of Chandigarh during 1996-97, 1997-98 and 1998-99 out of which 56 projects have been approved for execution, 14 projects have been completed and 6 projects are under execution. Scheme-wise details of amount spent are available with the District Administration.

(c) and (d) District administration have also informed that there is some delay in execution of works due to delay in submission of estimates by the executing agencies. They have been advised by the Chandigarh, administration to provide estimates at the earliest.

[Translation]

Pashulok Barrage

3070. SHRI JAGAT VIR SINGH DRONA : Will the PRIME MINISTER be pleased to state:

(a) whether gate No. 4 of Barrage dam at Pashulok in Rishikesh, Uttar Pradesh has recently stopped functioning;

(b) if so, the extent of loss caused by stoppage;

(c) whether any enquiry has been conducted in this regard;

(d) if so, the details thereof; and

(e) the steps taken by the Government to check recurrence of such incidents in future?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) to (e) The information is being collected and will be laid on the Table of the House.

Indian Foreign Service

3071. DR. RAMKRISHNA KUSMARIA
SHRI ADITYANATH

Will the PRIME MINISTER be pleased to state:

(a) the total hours of training fixed for providing knowledge of the main aspects of Indian culture to the probationers of Indian Foreign Service;

(b) whether the said time fixed for the training is inadequate;

(c) if so, whether the Government propose to increase the time for such training keeping in view the need of it;

(d) if so, by when; and

(e) if not, the reasons therefor?